

ITEM NO.44

REGISTRAR COURT. 1

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MRS. RACHNA GUPTA

Criminal Appeal

No(s). 1899/2014

BANDEY

Appellant(s)

VERSUS

STATE OF U.P

Respondent(s)

Date : 02/07/2015 This appeal was called on for hearing today.

For Appellant(s)

Mr. Tushar Bakshi, Adv.

For Respondent(s)

Ms. Pragati Neekhara, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Service upon the sole respondent is complete. However,
original record from the Courts below is still awaited.

An urgent reminder be issued in this respect.

List again on 24.8.2015.

(RACHNA GUPTA)
Registrar

Signature Not Verified

Digitally signed by
Rupam Dhamija
Date: 2015.07.07
11:29:33 IST
Reason: